

ORDER-SHEET FOR MAGISTRATE'S RECORDS

DISTRICTS

IN THE COURT OF


SMTI. DEEPSIKHA DAS, J.M.F.C, DIBRUGARH

of 200

of

Case No.- 91^c/2018

Versus

Sl No. Of Orders	Date	Order	Signature
	02/04/22	<p>Today is fixed for initial deposition of the complainant.</p> <p>The Complainant (petitioner) is absent without step.</p> <p>On perusal of case record it appears that since the year 2018, the complainant has been absent with or without steps. Today, also the complainant remained absent. On the last date the complainant was strictly directed to be present for her initial deposition. The case is a long pending one and has been pending in the same stage since its inception.</p> <p>From the above, as such it appears that complainant is not interested in proceeding with the case.</p> <p>As such, the case filed by complainant stands dismissed for non-prosecution.</p>	 Judicial Magistrate, 1st Class Dibrugarh

NOTE:-This form should be written up in English whenever possible (Sec. Vol. I, Chapter-III, Rule 22).